

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:958  
ANSWERED ON:04.03.2013  
GRIEVANCES OF EX SERVICEMEN  
Ahir Shri Hansraj Gangaram;Ramasubbu Shri S.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government is aware of the long pending pay and pension grievances including One Rank One Pension of the serving and retired military officers and jawans;
- (b) if so, the details thereof;
- (c) whether the Government has constituted a high level committee to look into their genuine grievances; and
- (d) if so, the details thereof and the time by which the recommendations of the Committee are likely to be implemented?

**Answer**

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) Yes, Madam.

(b) to (d): Government Constituted a Committee headed by Cabinet Secretary in July, 2012 to look into the Pay & Pension related issues of Armed Forces Personnel and ex-servicemen. The Committee submitted its report dated 17.8.2012 on pension issues, which has been accepted by the Government. The recommendations relate to OROP-Bridging the gap in pension, Enhancement of family pension, Dual Family Pension and Family Pension to mentally / physically challenged son / daughter of Armed Forces personnel on marriage.

All the recommendations of the Cabinet Secretary Committee (CSC), 2012 have been implemented by issue of eight Government letters on 17.1.2013. These are available on the website [www.desw.gov.in](http://www.desw.gov.in) and [www.cgda.nic.in](http://www.cgda.nic.in).